GOVERNMENT OF INDIA MINISTRY OF POWER

RAJYA SABHA UNSTARRED QUESTION NO.2868 ANSWERED ON 18.08.2025

SMART METERS UNDER RDSS

2868 SHRI RYAGA KRISHNAIAH:

SHRI SADANAND MHALU SHET TANAVADE:

SHRI LAHAR SINGH SIROYA:

SHRI SUBHASH BARALA:

SHRI BRIJ LAL:

Will the Minister of **POWER** be pleased to state:

- (a) whether Government has directed States to install smart meters;
- (b) if so, the details of the achievement made so far;
- (c) the benefits that the distribution utilities will have as a result of installation of smart meters;
- (d) the details of benefit the consumer will have after installation of smart meter; and
- (e) whether Government has sanctioned infrastructure works to strengthen the distribution system in the States over the last five years, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b): As per the Central Electricity Authority (Installation and Operation of Meters) (Amendment) Regulations, 2022, all consumers in areas with communication network, shall be supplied electricity with Smart Meters working in pre-payment mode, conforming to relevant Indian Standards (IS).

Government of India launched Revamped Distribution Sector Scheme (RDSS) in July 2021 to support the States/ UTs to improve the operational efficiencies and financial sustainability of distribution utilities, so as to provide quality and reliable supply of power. One of the key initiatives under the scheme is smart metering of consumers, distribution transformers and feeders. Under RDSS, 20.33 Cr smart meters have been sanctioned, out of which 2.57 Cr meters have been installed till date, of which 56 lakh functioning in prepaid mode.

Smart meters have also been installed by distribution utilities under their own schemes in addition to RDSS.

Overall, 3.78 crore smart meters have been installed across the country, till date, out of which 1.22 Cr are functioning in pre-paid mode.

- (c): Benefits envisaged to distribution utilities after installation of smart meters are as below:
 - i. Automatic Energy accounting
 - ii. Improved Load forecasting
- iii. Optimization of power purchase costs
- iv. Reduction in losses by improvement in billing and collection
- v. Use of Data analytics to understand demand pattern
- vi. Facilitation for large scale Renewable Energy Integration
- vii. Ease in real time update of tariffs
- (d): Benefits envisaged to consumers after installation of smart meters are as below:
 - i. Error free billing
 - ii. Convenience of recharge with small recharges
- iii. Emergency credit in meter to avoid disconnection on zero balance
- iv. Tracking of consumption
- (e): Under RDSS, infrastructure works, including smart metering works, amounting to Rs. 2.82 lakh crore have been sanctioned for 32 States/ UTs. The sanctioned works include new/ upgradation of substations, distribution transformer, HT & LT lines, agricultural feeder segregation, household electrification, smart metering works etc. State-wise details are placed at **Annexure.**

ANNEXURE REFERRED IN REPLY TO PART (e) OF UNSTARRED QUESTION NO. 2868 ANSWERED IN THE RAJYA SABHA ON 18.08.2025

State-wise total sanctioned costs under RDSS

(In Rs.Crores)

Sl. No.	State/UT	Sanctioned Cost of Smart Metering	Sanctioned Cost of Infrastructure Works	Total Sanctioned Outlay
1	Andaman & Nicobar Islands	54	462	516
2	Andhra Pradesh	4,128	10,710	14,838
3	Arunachal Pradesh	184	1,042	1,226
4	Assam	4,050	3,395	7,444
5	Bihar	2,021	9,983	12,004
6	Chhattisgarh	4,105	4,021	8,126
7	Delhi	13	324	337
8	Goa	469	247	716
9	Gujarat	10,642	6,089	16,731
10	Haryana	0	6,797	6,797
11	Himachal Pradesh	1,788	2,327	4,116
12	Jammu & Kashmir	1,064	5,034	6,098
13	Jharkhand	858	3,468	4,326
14	Karnataka	0	36	36
15	Kerala	8,231	3,108	11,339
16	Ladakh	0	876	876
17	Madhya Pradesh	8,911	9,674	18,584
18	Maharashtra	15,215	17,238	32,453
19	Manipur	121	627	748
20	Meghalaya	310	1,232	1,542
21	Mizoram	182	322	503
22	Nagaland	208	466	674
23	Puducherry	251	84	335
24	Punjab	5,769	3,873	9,642
25	Rajasthan	9,715	18,693	28,408
26	Sikkim	97	420	518
27	Tamil Nadu	19,235	9,568	28,803
28	Telangana	0	120	120
29	Tripura	319	598	917
30	Uttar Pradesh	18,956	21,782	40,739
31	Uttarakhand	1,106	1,815	2,921
32	West Bengal	12,670	7,223	19,893
	Total	1,30,671	1,51,653	2,82,324
